

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 1538 of 2020

Durga Gosai.

.....Petitioner

Versus

The State of Jharkhand.

.....Opposite Party

Coram: THE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner

: Mr. Shashank Shekhar Prasad, Advocate

For the State

: Mr. Anjani Kumar Toppo, A.P.P.

For the Informant

: Mr. R.K. Sinha, Advocate

04/25-06-2020

Call for the case diary from the court concerned and put up this case on receipt thereof.

Interim order granted earlier shall continue till the next date of listing.

(Rongon Mukhopadhyay,J)

Rakesh/-